

ITEM NO.7

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 8817/2015

RAM VEER SINGH & ANR.

Appellant(s)

VERSUS

DISTRICT INSPECTOR OF SCHOOLS, MUZAFFARNAGAR & ORS. Respondent(s)

(Only Civil Appeal No. 8819/2015 is to be listed before the Ld.
Registrar's Court.)

WITH

C.A. No. 8819/2015 (III-A)

Date : 08-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. R. P. Gupta, AOR

Mr. Pratik Rai, Adv.

Mr. Ashutosh Bhardwaj, Adv.

Mr. Vishwa Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Civil Appeal No. 8819/2015

Service is complete on all the respondents.

Hence, process the matter for listing before the Hon'ble
Court, as per rules.

PAVANESH D.
Registrar

pm